

IN THE INCOME TAX APPELATE TRIBUNAL
DELHI BENCH "C": NEW DELHI
BEFORE SHRI H.S. SIDHU, JUDICIAL MEMBER
AND
SHRI L.P. SAHU, ACCOUNTANT MEMBER

ITA Nos. 5466 to 5470/Del/2014

A.Yrs.: 2007-08 to 2011-12

HIRALAL RATHI,
F-12 LADOSARAI,
OLD MB ROAD,
NEW DELHI
(PAN: AHQPR2733N)

VS. DCIT, CENTRAL CIRCLE-11,
NEW DELHI
ARA CENTRE, JHANDEWALAN
NEW DELHI

(PAN: ADJPJ5609E)
(Appellant)

(Respondent)

Assessee by : None
Department by : Sh. Naveen Chandra, CIT(DR)

ORDER

PER BENCH

These appeals filed by the Assessee are directed against the respective Orders of the Ld. CIT(A)-XXXI, New Delhi relevant to assessment years 2007-08 to 2011-12.

2. In these cases the Notices were sent to the Assessee for hearing by Regd. AD Post for today i.e. 04.10.2017 at the address mentioned in Form No. 36 vide Column No. 10.

3. On 04.10.2017, neither the assessee nor his Authorised Representative attended the hearing and also not filed any Application for adjournment by the Assessee, hence, we are of the view that no useful purpose would be served to send the notice again and again to the assessee. In view of above, it is thus inferred that the assessee is not interested in prosecution of his Appeals.

4. Having regard to Rule 19(2) of ITAT Rules and following various decisions of Delhi Bench of the Tribunal including that of Multiplan India Ltd. : 38 ITD 320 (Delhi) and Hon'ble Madhya Pradesh High Court's decision in Estate of Late Tukoji Rao Holkar vs. CWT; 223 ITR 480 (MP), we treat this appeal as unadmitted and dismiss the same. We would like to clarify that subsequently if the assessee explains the reasons for non appearance and if the Bench is so satisfied, the matter may be recalled for the purpose of adjudication of the Appeal.

5. In the result, all the 05 Appeals of the assessee are dismissed in limine.

Order pronounced on 04-10-2017.

Sd/-
[L.P. SAHU]
ACCOUNTANT MEMBER

Sd/-
[H.S. SIDHU]
JUDICIAL MEMBER

Date:04/10/2017

SRBhatnagar

Copy forwarded to: -

1. Appellant 2. Respondent 3. CIT 4. CIT (A) 5. DR, ITAT

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By Order,

Assistant Registrar, ITAT, Delhi Benches
